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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>W.P.(C) 447/2017</u>

INDIAN NATIONAL TRADE UNION CONGRESS..... Petitioner

Through Mr Mayuri Raghuvanshi, Mr Vyom Raghuvanshi, Advocates.

versus

UNION OF INDIA & ORS. Respondents Through Mr Manish Mohan, CGSC for UOI. Mr S.B. Tripathi, Advocate for Intervener. Mr Neeraj Shekhar, Mr Avimesh Kumar, Mr R. Prashant, Mr Sumit Kumar, Advocates for applicant. Mr Ishan Agarwal, for Mr Ramesh Singh, SC for GNCTD.

CORAM: HON'BLE MR. JUSTICE VIBHU BAKHRU <u>O R D E R</u> % 07.11.2019

1. The petition is released from being part heard.

2. List before the roster Bench on 21.11.2019, subject to orders of Hon'ble the Chief Justice.

VIBHU BAKHRU, J

NOVEMBER 07, 2019 pkv

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